

12. Madhya Pradesh	28.36	44.68	79.31
13. Maharashtra	27.62	49.79	64.25
14. Manipur	68.26	72.34	77.32
15. Meghalaya	32.06	57.65	67.42
16. Mizoram	57.58	52.44	72.33
17. Nagaland	31.65	38.13	76.87
18. Orissa	52.54	61.21	57.49
19. Punjab	21.74	39.22	48.54
20. Rajasthan	48.93	65.43	80.89
21. Sikkim	62.27	78.43	86.82
22. Tamil Nadu	17.30	36.34	66.17
23. Tripura	63.49	68.39	78.84
24. Uttar Pradesh	19.94	37.51	66.02
25. West Bengal	40.43	46.67	76.05
26. A & N Islands	9.77	27.32	52.10
27. Chandigarh	—14.90	—9.09	—1.21
28. Dadra & Nagar Haveli	47.00	62.21	74.52
29. Daman & Diu	—5.32	0.00*	0.00
30. Delhi	25.74	25.35	39.91
31. Lakshadweep	15.51	52.16	5.78
32. Pondicherry	—8.02	7.49	39.74
India:	36.32	52.80	70.90

\*Included in Goa

#### Setting-up of Navodaya Schools in Tamil Nadu

61. SHRI V.P. DURAISAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government would consider setting-up of Navodaya Schools in Tamil Nadu without Hindi as a subject;

(b) if not, whether Government would consider providing funds to Tamil Nadu equal to the amount spent on Navodaya Schools in other States; and

(c) if answer to part (b) be in the negative, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The scheme of Navodaya Vidyalayas provides for opening of one

Jawahar Navodaya Vidyalaya on an average in each district of the country. The Navodaya Vidyalay Samiti has adopted a uniform pattern of the three language formula in its schools. There is no provision in the Scheme to provide funds for any other purpose.

#### Improvement in sports in the country

62. SHRI O.P. KOHLI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "Put house in order, SC tells sports bodies", appearing in the Times of India, dated 6.12.96;

(b) if so, the action taken by Government in the matter and how do Government propose to improve the sports in the country; and

(c) whether there is any proposal to construct mini stadia in the villages all over the country and to take the sports to the rural areas where majority of the population of the country live?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS MINISTRY OF HUMAN RESOURCE (SHRI R. DHANUSHKODI ATHITHAN): (a) and (b) Yes, Sir. It is the Indian Olympic Association which is primarily concerned with the matter. IOA has already sent letters to all the National Sports Federations to refer all disputes to it for resolution. As regards the improvement of sports it is an ongoing process and Government of India has several schemes to improve the standard of sports in the country which include *inter alia* formulation of discipline-wise Long Term Development Plans in consultation with the National Sports Federation and Sports Authority of India; dialogues with the Industry to increase their investment in sports and better coordination with the State Governments.

(c) The Government has the following sports development Schemes which cater to the rural areas of the country:—

- Scheme of Grants for Creation of Sports Infrastructure under which State Governments are eligible to receive grants on matching share basis for creation of various sports facilities